

**Cultivation of land between LoC and
barbed wire**

1788. SHRI T.S. BAJWA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the area between the Pakistan border (LoC) and the barbed wire put up by Government is lying unutilized for cultivation at present;

(b) whether there is any proposal to help farmers to cultivate such lands; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA): (a) to (c) The land area between the fence and the Line of Control is not lying unutilized for cultivation, as construction of the fence, per se, does not impose any restrictions on movement of farmers for cultivation purposes. Gates have been provided on the fence to facilitate easy movement of farmers across the fence. The security forces are providing appropriate security to the farmers and workers for cultivating their land across the fence.

Loan for cane development to Maharashtra

1789. SHRI TARIQ ANWAR: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that Maharashtra Government has forwarded proposals for sanctioning of sugar development loan for cane development;

(b) if so, the details thereof; and

(c) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): (a) to (c) Yes, Sir. The proposals received from the Government of Maharashtra for grant of loan for cane development from the Sugar Development Fund, during 2001-02, 2002-03 and 2003-04 and their present position are as indicated in the statement.

Statement

Details and present position of proposals received from the Government of Maharashtra for grant of loan for cane development.

1.4.2001 to 31.3.2002

Sl. No.	Name of the sugar mill.	Amount Sanctioned	Position of Proposal (Remarks)
1.	Dr. Baburao Bapuji Tanpure SSK Ltd., (Rahuri SSK Ltd.), Distt: Ahmednagar, Maharashtra.	—	Rejected.
2.	Kedareshwar SSK Ltd., Distt Ahmednagar, Maharashtra.	—	Information regarding Networth Awaited from the Sugar Factory.
3.	Dnyaneshwar SSK Ltd., Distt:,Ahmednagar Maharashtra.	Rs. 189.00 lakhs	A.A. issued on 17.6.03
4.	Someshwar SSK Ltd., Distt: Maharashtra.	Rs. 131.33 lakhs	A.A. issued on 5.2.04
5.	Sant Tukaram SSK Ltd., Distt: Pune; Maharashtra.	Rs. 279.00 lakhs	A.A. issued on 3.9.02
6.	Bhim Shankar SSK Ltd., Distt: Pune, Maharashtra.	Rs. 269.71 lakhs	A.A. issued on 19.3.02
7.	Vaidyanath SSJ Ltd., Distt: Beed, Maharashtra.	Rs. 105.57 lakhs	A.A. issued on 11.2.04
8.	Swami Samarth SSK Ltd., Distt: Solapur, Maharashtra.	Rs. 275.73 lakhs	A.A. issued on 11 2.04
9.	Lokmmangal Agro Industries Ltd., Distt. Solapur, Maharashtra.	Rs. 193.34 lakhs	A.A. issued on 5.2.04
10.	Kisanveer Satara SSK Ltd., Distt. Satara, Maharashtra.	—	Rejected.
11.	Krishna SSK Ltd., Distt. Satara, Maharashtra.	Rs. 157.50 lakhs	A.A. issued on 24.6.03
12.	Jarandeshwar SSK Ltd., Distt. Satara, Maharashtra.	Rs. 224.64 lakhs	A.A.issued on 3.9.02
13.	Ram Ganesh Gadkari SSKJ Ltd., Distt. Nagpur, Maharashtra.	—	Information regarding Networth Awaited from the Sugar Factory.

Sl. No.	Name of the sugar mill.	Amount Sanctioned	Position of Proposal (Remarks)
14.	Natural Sugar & Allied Industries Ltd., Distt. Osmanabad, Maharashtra.	Rs. 137.36 lakhs	A.A. issued on 4.8.03
15.	Pannageshwar SSK Ltd., Distt. Latur, Maharashtra.	—	Information awaited
1-4-2002 to 31.3.2003			
1.	Shri Ganesh SSK Ltd., Distt: Ahmednagar	Rs. 115.11 lakhs	A.A. issued on 17.12.2003
2.	Chatrapati Sambhaji Raje Sakhar Udyog Ltd., Distt. Ahmednagar, Maharashtra.	Rs. 243.80 lakhs	A.A. issued on 11.2.04
3.	Saikrupa SSK Ltd., Distt. Ahmednagar, Maharashtra.	—	Under Process
4.	Nagar Taluka SSK Ltd. Walki, Distt. Ahmednagar, Maharashtra.	—	Information awaited from the mill.
5.	Chandrabhaga SSK Ltd., Distt. Solapur, Maharashtra.	—	Under Process.
6.	Vittalrao Shinde SSK Ltd.. Distt: Solapur.	—	Information awaited from the mill
7.	Shri Vithal SSK Ltd.. Venunagar, Distt. Solapur, Maharashtra.	—	Information awaited from the mill.
8.	Rayat SSK Ltd, Distt. Satara, Maharashtra.	Rs. 184.399 lakhs	A.A. issued on 6.10.03
9.	Ajinkyatara SSK Ltd., Distt. Latur, Maharashtra.	Rs. 153.31 lakhs	A.A. issued on 5.2.04
10.	Balaghat SSK Ltd., Distt. Latur, Maharashtra.	—	Information regarding Networth awaited from the Sugar Factory.
11.	Vikas SSK Ltd., Distt: Latur, Maharashtra.	Rs. 215.47 lakhs	A.A. issued on 5.2.2004
12.	Dr. Babasaheb Ambedkar, SSK Ltd., Distt: Osmanabad.	Rs. 239.99 lakhs	A.A. issued on 11.2.2004

Sl. No.	Name of the sugar mill.	Amount Sanctioned	Position of Proposal (Remarks)
13.	Shree Vittal SSK Ltd., Distt: Osmanabad.	—	Revised proposal yet to be submitted by the mill.
14.	Sadashivrao Mandlik SSK Ltd., Kolhapur.	Rs. 86.796 lakhs	A.A. issued on 11.2.2004
15.	Shri Chhatrapati Rajaram SSK Ltd., Kasaba-Bawada, Distt. Kolhapur, Maharashtra.	Rs. 136.30 lakhs	A.A. issued on 4.12.03
16.	Deshbhakta Ranapanna Panchaganga SSK Ltd., Distt. Kolhapur, Maharashtra.	Rs. 110.25 lakhs	A.A. issued on 5.2.04
17.	Bhogawati SSK Ltd., Distt. Kolhapur, Maharashtra.	Rs. 155.52 lakhs	A.A. issued on 6.2.04
18.	Sharad SSK Ltd., Distt: Kolhapur.	—	Information awaited from the mill.
19.	Manganga SSK Ltd., Distt: Sangli.	—	Information regarding Networth awaited from the Sugar Factory.
20.	Jai Ambika SSK Ltd., Distt: Nanded, Maharashtra.	—	Information regarding Networth awaited from the Sugar Factory.
21.	Hutatma Jaiwantrao Patil SSK Ltd., Distt: Nanded, Maharashtra.	—	Information regarding Networth awaited from the Sugar Factory.
22.	Rameshwar SSK Ltd., Distt. Jalana, Maharashtra.	Rs. 268.185 lakhs	A.A. issued on 5.2.04
23.	Anuradha Sugar Mills Ltd., Distt. Buldana, Maharashtra.	—	Information regarding Networth awaited from the Sugar Factory.
24.	Chopda SSSK Ltd., Distt. Jalgaon, Maharashtra.	—	Information regarding Networth awaited from the Sugar Factory.

Sl. No.	Name of the sugar mill.	Amount Sanctioned	Position of Proposal (Remarks)
1-4-2003 to 31-3-2004			
1.	Kukadi SSK Ltd., Tal. Shrigonda, Distt. Ahmednagar, Maharashtra.	—	Information awaited from the mill.
2.	Ghodganga SSK Ltd., Ravsaheb Nagar Distt. Pune, Maharashtra.	—	Information awaited.
3.	Nira-Bhima SSK Ltd., Distt. Pune, Maharashtra.	Rs. 206.32 lakhs	A.A.(*) issued on 23.4.04
4.	Makai SSK Ltd., Distt. Solapur, Maharashtra.	—	Information awaited from the mill.
5.	Pratapgad SSK Ltd., Distt Satara, Maharashtra.	—	Information awaited from the mill.
6.	Shivajirao Patil Nilangekar SSK Ltd., Ambulga, Distt. Latur Maharashtra.	—	Information awaited from the mill.
7.	Priyadarshini SSK Ltd., Tal. Udir, Distt. Latur, Maharashtra.	—	Information awaited from the mill.
8.	Shambu Mahadeo Sugar Allied Industries Ltd., Distt. Osmanabad Maharashtra.	Rs. 237.93 lakhs	A.A. issued on 23.4.04
9.	Shree Taty Saheb Kore Warana SSK Ltd., Warananagar, Distt Kolhapur, Maharashtra.	Rs. 203.40 lakhs	A.A, issued on 23.4.04
10.	Dongrai Sageshwar SSK Ltd. Distt. Sangli, Maharashtra.	—	Rejected.
11.	Sarvoday SSK Ltd., Distt. Sangli Maharashtra.	—	Under Process.
12.	Barashiv Hanuman SSK Ltd., Distt. Hingoli, Maharashtra.	—	Under Process.
13.	Niphad SSK Ltd., Distt. Nasik, Maharashtra.	—	Under Process.

(*)—Administrative Approval.